

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 227
1244/252/ND/2018

IN THE MATTER OF:
Income Tax Officer
(M/s. Manas Electronics Pvt. Ltd.)

...APPELLANT

Section
Under Section 252

Order delivered on 26.02.2020

Coram:
SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Appellant :
For the Respondent/ Corporate-debtor :
For the R.O.C. :**Mr. M. Yadubhushana Rao,**
AROC

ORDER

None appeared on behalf of the both the appellant. AROC is present.
Therefore, in the interest of justice, matter is adjourned to 25.03.2020.

- sd -

(V.K. Subburaj)
Member (T)

- sd -

(Abni Ranjan Kumar Sinha)
Member (J)